Annexure-8

Name of the Corporate Debtor: Lark Logistics Private Date of Commencement : 20.06.2022

List of Creditors as on: 04.08.2022

Limited

List of operational Creditors (Other than workmen and Government dues)

(Amount in ₹)

No. Creditor Date of receipt Date of recei														(Amount in ₹)	
Date of receipt claimed (in Rs.) Amount claim claimed (in Rs.) Amount claimed (in Rs.) A	Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	dues,			Remarks, if any
1 Everfast Freight Forwarder s Private Limited 2 Taranom Or-07-2022 Taranom Or-07-2022 Company 1 Everfast Freight Forwarder s Private Limited 2 Taranom Or-07-2022 Company 1 Everfast Freight Forwarder s Private Limited 2 Taranom Or-07-2022 Company 1 Everfast Freight Forwarder s Private Limited 2 Taranom Or-07-2022 Company 1 Everfast Freight Forwarder s Private Limited 2 Taranom Or-07-2022 Company 1 Everfast Freight Forwarder s Private Limited 2 Taranom Or-07-2022 Company NIL NIL NIL NIL NIL NIL NIL NIL NIL NI				claimed (in			covered by security	covered by guarante	related	voting share in					
Sargh Internation Internation nal Pollar, so per Regulation Script Hamilton (Internation nal Pollar, so per Regulation (Internation (In		Freight Forwarder s Private		14,92,496	14,92,496				NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Sargh Internatio nal Transport ation		2,46,63,661	2,46,63,661		NIL	NIL	NIL	NIL	NIL	NIL	NIL		Dollar, so as per Regulation 15 of IBBI(Insolve ncy resolution Process for Corporate Persons)Regulations, 2016 exchange rate is taken as 77.996 i.e. the date of commence ment of